

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI. A. S. SAYYAD  
COURT 52 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 21-07-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100020/2009	The State - CBI ACB Vs Shri. Vilas Vinayak Karandikar Others	SPP Mr.Sandeep Singh  Shri. Londhe - 1 and 3, Shri. Naik - 2, Shri. Jain - 4 to 9
<b><u>ARGUMENTS</u></b>				
2	CRI APPEAL	100763/2017	Hanumanthrao Vishnu Kharat @ MA 2193/17 @ BA 1950/17 - Appellant / Org. Accused Vs The State of Maharashtra and CBI, BS and FC - Respondent	N. J. Vaswami
<b><u>HEARING</u></b>				
3	MISC APPLN CBI	101650/2019	The State of Maharashtra CBI ACB and Others Vs Iona Walter Furtado	
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
4	SPL CASE CBI	100102/2013	The State CBI ACB Vs Jyotirindra Nathkar and anr.	SPP Mr.Sandeep Singh  Adv. R.S.Admane - A/1, Adv. Jagdish Shetty - A/2
5	SPL CASE ACB	100026/2014	The State CBI ACB Vs Bikash Ranjan Daschoudhary and others	SPP Mr.Sandeep Singh  Adv. Madhusudan Pareek - A/1, Adv. Jagdish Shetty - A/2

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI. A. S. SAYYAD  
COURT 52 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 21-07-2020**

---

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
6	SPL CASE CBI	100100/2014	The State of Maharashtra Vs Brigadier Anuj Kainthla and anr	SPP Mr.Sandeep Singh  Adv. Madhusudan Pareek - A/1, Jagdish Shetty - A/2

---